

Schedule

Form A

(See sub-regulation (i) of regulation 4)

Application Form for Recognition/Renewal of Recognition of Auditing Agency

Photo (Authorised signatory in case of auditing agency)

1) Name of auditing agency:	
2) Name of contact person:	
3) Address(with Pin Code):	
4) Contact Details: a) Tel No.(with STD code) b) E-mail of the contact person/Website address of the Organization (if any)	
5) Legal Entity Status (attach documentary evidence):	
6) Detail of accreditation certificate (attach copy):	Certificate No:
	Validity up to:

7) Specialized areas of work:					
8) Detail of auditors enrolled (attach copy):					
9) Educational qualification of auditor					
10) Training details of auditor (copy of certificate)	S. No	Title of course	Conducted/Or ganized by(Name and Address)	Dates	
				From	To
11) Inspection/auditing record details for past two year (food category wise)					
12) Any other information regarding food safety audit competency					
13) Recognition number : (in case of renewal)					

I _____ (authorised signatory) _____ S/o,
D/o _____ R/o _____ do
hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge. I further declare that the food safety auditing to be conducted by me or through my auditor shall conform to the requirements of the Food Safety and Standards (Food Safety Auditing) Regulations, 2017.

Signature of authorised signatory with stamp

List of documents to be enclosed with the application:

- a) Application fee receipt/DD or pay order
- b) Certificate of accreditation
- c) Educational qualification certificate of all auditors.
- d) Lead auditor course certificate.
- e) Confidentiality agreement
- f) A copy of the last assessment report by the accreditation body
- g) Details of industry auditing experience of all auditors.